

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :31-01-2024

Date : 31.01.2024									
S L N o.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applicant	C.C Typ e	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	8644/ 2024	31.01.2 024	BLAPL- 14430/ 2023	T. R. DAS	C.O.		Order Dtd. 2024- 01-30	BAIL- 2	(Se at No- 9)
2	8645/ 2024	31.01.2 024	CRLREV - 647/20 23	S. K. SINGH	C.O.	COURT NO. 6	Order Dtd. 2024- 01-11	CRIMI NAL REVIS ION	(Se at No- 2)
3	8664/ 2024	31.01.2 024	CRLMC- 1692/2 023	KSHITISH	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29	CRIMI NAL MISC	(Se at No- 4)
4	8665/ 2024	31.01.2 024	CRLMC- 3954/2 023	ARUN KU.JATI	C.O.	COURT NO. 11	Order Dtd. 2024- 01-30	CRIMI NAL MISC	(Se at No- 6)
5	8666/ 2024	31.01.2 024	CRLMC- 5104/2 023	PURNA CHANDRA BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024- 01-29	CRIMI NAL MISC	(Se at No- 4)
6	8667/ 2024	31.01.2 024	WP (C) - 17067/ 2023	R.C.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024- 01-12	WRIT BRANC H-2	(Se at No- 45)
7	8668/ 2024	31.01.2 024	WP (C) - 17067/ 2023	H.K.MOHANTA	C.O.	COURT NO. 15	Order Dtd. 2024- 01-12	WRIT BRANC H-2	(Se at No- 45)
8	8669/ 2024	31.01.2 024	CRLMC- 5436/2 023	S MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024- 01-29	CRIMI NAL MISC	(Se at No- 7)
9	8670/ 2024	31.01.2 024	WP (C) - 17067/ 2023	DR.PURUSOTTAM CHULI	C.O.	COURT NO.	Order Dtd. 2024- 01-12	WRIT BRANC	(Se at

			2023			15		H-2	No-45)
10	8671/2024	31.01.2024	CRLMC-5448/2023	SRINIBAS PARIJA	C.O.	COURT NO. 15	Order Dtd. 2024-01-29	CRIMINAL MISC	(Se at No-7)
11	8672/2024	31.01.2024	CRLMC-5476/2023	PRANAYANEE DASMOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-01-29	CRIMINAL MISC	(Se at No-7)
12	8673/2024	31.01.2024	CRLMC-24/2024	ASHUTOSH MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-01-29		(Se at No-7)
13	8674/2024	31.01.2024	CRLMC-24/2024	A K BUDHIA	C.O.	COURT NO. 15	Order Dtd. 2024-01-29		(Se at No-7)
14	8675/2024	31.01.2024	WP (C) - 40145/2023	J.K.MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-01-29	WRIT BRANC H-4	(Se at No-17)
15	8676/2024	31.01.2024	WP (C) - 20349/2019	M/S.SHARMISTHA SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-01-12	WRIT BRANC H-2	(Se at No-8)
16	8677/2024	31.01.2024	WP (C) - 40147/2023	J.K.MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-01-29	WRIT BRANC H-4	(Se at No-17)
17	8679/2024	31.01.2024	WP (C) - 8456/2020	S. DASH	C.O.	COURT NO. 15	Order Dtd. 2024-01-12	WRIT BRANC H-6	(Se at No-16)
18	8680/2024	31.01.2024	WP (C) - 40149/2023	J.K.MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-01-29	WRIT BRANC H-4	(Se at No-17)
19	8681/2024	31.01.2024	WP (C) - 32462/2020	A. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-01-12	WRIT BRANC H-6	(Se at No-16)
20	8682/2024	31.01.2024	CRLMC-30/2024	LAXMIDHAR SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-01-29		(Se at No-16)
21	8683/2024	31.01.2024	WP (C) - 14006/2020	U.CHHOTRAY	C.O.	COURT NO. 15	Order Dtd. 2024-01-12	WRIT BRANC H-5	(Se at No-21)
22	8684/	31.01.2	WP (C) -	J.K.MISHRA	C.O.	COURT	Order Dtd. 2024-	WRIT	(Se

	2024	024	40151/ 2023			NO. 15	01-29	BRANC H-4	at No- 17)
23	8685/ 2024	31.01.2 024	WP (C) - 11464/ 2020	SHARMISTHA SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024- 01-12	WRIT BRANC H-7	(Se at No- 15)
24	8686/ 2024	31.01.2 024	WP (C) - 11467/ 2020	SHARMISTHA SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024- 01-12	WRIT BRANC H-7	(Se at No- 15)
25	8687/ 2024	31.01.2 024	CRLMC- 51/202 4	JYOTI PRAKASH KAR	C.O.	COURT NO. 15	Order Dtd. 2024- 01-29		(Se at No- 15)
26	8688/ 2024	31.01.2 024	WP (C) - 15629/ 2020	P.K.BARIK	C.O.	COURT NO. 15	Order Dtd. 2024- 01-12		(Se at No- 15)
27	8689/ 2024	31.01.2 024	WP (C) - 41186/ 2023	J.K.MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024- 01-29	WRIT BRANC H-7	(Se at No- 48)
28	8690/ 2024	31.01.2 024	BLAPL- 14110/ 2023	RAHUL SETHI	C.O.	COURT NO. 15	Order Dtd. 2024- 01-29	BAIL- 1	(Se at No- 5)
29	8691/ 2024	31.01.2 024	WP (C) - 23104/ 2020	A. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024- 01-12	WRIT BRANC H-6	(Se at No- 26)
30	8692/ 2024	31.01.2 024	WP (C) - 15431/ 2021	SHARMISTHA SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024- 01-12	WRIT BRANC H-6	(Se at No- 25)
31	8693/ 2024	31.01.2 024	CRLMC- 54/202 4	I PANDA	C.O.	COURT NO. 15	Order Dtd. 2024- 01-29		(Se at No- 25)
32	8694/ 2024	31.01.2 024	WP (C) - 15429/ 2021	SHARMISTHA SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024- 01-12	WRIT BRANC H-6	(Se at No- 25)
33	8695/ 2024	31.01.2 024	CRLMC- 70/202 4	J P KAR	C.O.	COURT NO. 15	Order Dtd. 2024- 01-29		(Se at No- 25)
34	8696/ 2024	31.01.2 024	WP (C) - 15427/ 2021	SHARMISTHA SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024- 01-12	WRIT BRANC H-6	(Se at No- 25)

35	8697/ 2024	31.01.2 024	WP (C) - 25720/ 2019	S. SATAPATHY	C.O.	COURT NO. 15	Order Dtd. 2024- 01-12	WRIT BRANC H-1	(Se at No- 1)
36	8698/ 2024	31.01.2 024	CRLMC- 3776/2 023	S K BISWAL	C.O.	COURT NO. 8	Order Dtd. 2024- 01-30	CRIMI NAL MISC	(Se at No- 4)
37	8699/ 2024	31.01.2 024	WP (C) - 26012/ 2021	BANABIHARI RAY	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-3	(Se at No- 14)
38	8701/ 2024	31.01.2 024	BLAPL- 14556/ 2023	P K MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024- 01-29	BAIL- 1	(Se at No- 3)
39	8702/ 2024	31.01.2 024	BLAPL- 14464/ 2023	MD. MOKIM	C.O.	COURT NO. 8	Order Dtd. 2024- 01-29	BAIL- 2	(Se at No- 9)
40	8703/ 2024	31.01.2 024	BLAPL- 13102/ 2023	MD. MOKIM	C.O.	COURT NO. 8	Order Dtd. 2024- 01-29	BAIL- 1	(Se at No- 4)
41	8704/ 2024	31.01.2 024	WP (C) - 24481/ 2019	M.K.NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-2	(Se at No- 8)
42	8706/ 2024	31.01.2 024	CRLMC- 3957/2 023	M D BISWAL	C.O.	COURT NO. 8	Order Dtd. 2024- 01-30	CRIMI NAL MISC	(Se at No- 6)
43	8707/ 2024	31.01.2 024	WP (C) - 23485/ 2019	S. DASH	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-7	(Se at No- 48)
44	8708/ 2024	31.01.2 024	CRLMC- 4010/2 023	M D BISWAL	C.O.	COURT NO. 8	Order Dtd. 2024- 01-30	CRIMI NAL MISC	(Se at No- 3)
45	8709/ 2024	31.01.2 024	CRLMC- 4325/2 023	A DAS	C.O.	COURT NO. 8	Order Dtd. 2024- 01-30	CRIMI NAL MISC	(Se at No- 2)
46	8710/ 2024	31.01.2 024	WP (C) - 12273/ 2023	S. SATAPATHY	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-7	(Se at No- 18)
47	8711/ 2024	31.01.2 024	CRLMC- 4443/2 023	MALAYA RANJAN BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024- 01-30	CRIMI NAL MISC	(Se at No-

									4)
48	8712/ 2024	31.01.2 024	CRLMC- 4485/2 023	R CH ROUT	C.O.	COURT NO. 8	Order Dtd. 2024- 01-30	CRIMI NAL MISC	(Se at No- 4)
49	8714/ 2024	31.01.2 024	WP (C) - 8338/2 021	B. B. RAY	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-5	(Se at No- 22)
50	8715/ 2024	31.01.2 024	WP (C) - 17068/ 2023	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-2	(Se at No- 45)
51	8716/ 2024	31.01.2 024	CRLMC- 4530/2 023	SOUBHAGYA KUMAR DASH	C.O.	COURT NO. 8	Order Dtd. 2024- 01-30	CRIMI NAL MISC	(Se at No- 5)
52	8717/ 2024	31.01.2 024	BLAPL- 4/2024	MR SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024- 01-30		(Se at No- 5)
53	8718/ 2024	31.01.2 024	WP (C) - 19868/ 2020	K. PARIDA	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12		(Se at No- 5)
54	8719/ 2024	31.01.2 024	WP (C) - 26626/ 2020	S.SATAPATHY	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-6	(Se at No- 25)
55	8720/ 2024	31.01.2 024	CRLMC- 5454/2 023	MRUTYUNJAYA MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024- 01-30	CRIMI NAL MISC	(Se at No- 7)
56	8721/ 2024	31.01.2 024	BLAPL- 25/202 4	SR PATTANAİK	C.O.	COURT NO. 8	Order Dtd. 2024- 01-30	BAIL- 1	(Se at No- 2)
57	8722/ 2024	31.01.2 024	WP (C) - 8461/2 020	SARAT DASH	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-6	(Se at No- 16)
58	8723/ 2024	31.01.2 024	WP (C) - 8010/2 021	S. DASH	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-7	(Se at No- 5)
59	8724/ 2024	31.01.2 024	CRLMC- 34/202 4	M R SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024- 01-30		(Se at No- 5)
60	8725/ 2024	31.01.2 024	WP (C) - 8011/2	S. DASH	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC	(Se at

			021					H-7	No-5)
61	8726/2024	31.01.2024	WP (C) - 8459/2020	SARAT DASH	C.O.	COURT NO. 8	Order Dtd. 2024-01-12		(Se at No-5)
62	8727/2024	31.01.2024	CRLMC-38/2024	M N MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-01-30		(Se at No-5)
63	8728/2024	31.01.2024	CRLMC-69/2024	PRAKASH KU. JENA	C.O.	COURT NO. 8	Order Dtd. 2024-01-30		(Se at No-5)
64	8730/2024	31.01.2024	WP (C) - 27789/2020	SUMITB SATAPATHY	C.O.	COURT NO. 8	Order Dtd. 2024-01-12	WRIT BRANC H-4	(Se at No-17)
65	8731/2024	31.01.2024	CRLMC-79/2024	ASHOK KU. RANA	C.O.	COURT NO. 8	Order Dtd. 2024-01-30		(Se at No-17)
66	8732/2024	31.01.2024	CRLMC-80/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-01-30		(Se at No-17)
67	8733/2024	31.01.2024	WP (C) - 22802/2019	S. SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024-01-12	WRIT BRANC H-7	(Se at No-5)
68	8735/2024	31.01.2024	WP (C) - 8982/2022	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 8	Order Dtd. 2024-01-12	WRIT BRANC H-8	(Se at No-42)
69	8736/2024	31.01.2024	WP (C) - 18412/2022	A. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-01-12	WRIT BRANC H-2	(Se at No-8)
70	8737/2024	31.01.2024	WP (C) - 6132/2022	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 8	Order Dtd. 2024-01-12	WRIT BRANC H-3	(Se at No-28)
71	8738/2024	31.01.2024	WP (C) - 2493/2022	UMAKANTA CHHOTRAY	C.O.	COURT NO. 8	Order Dtd. 2024-01-12	WRIT BRANC H-5	(Se at No-21)
72	8739/2024	31.01.2024	WP (C) - 8983/2022	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 8	Order Dtd. 2024-01-12	WRIT BRANC H-8	(Se at No-42)
73	8740/	31.01.2024	CRLMC-	TUKUNA KUMAR	C.O.	COURT	Order Dtd. 2024-	CRIMI	(Se

	2024	024	5442/2 023	MISHRA		NO. 8	01-29	NAL MISC	at No- 7)
74	8741/ 2024	31.01.2 024	WP (C) - 2495/2 022	UMAKANTA CHHOTRAY	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-5	(Se at No- 21)
75	8742/ 2024	31.01.2 024	WP (C) - 31455/ 2023	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-3	(Se at No- 14)
76	8743/ 2024	31.01.2 024	CRLMC- 81/202 4	ASHOK KU SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024- 01-30		(Se at No- 14)
77	8744/ 2024	31.01.2 024	WP (C) - 30103/ 2023	R.K. ROUT	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-5	(Se at No- 23)
78	8746/ 2024	31.01.2 024	CRLMC- 3982/2 023	H K PATRA	C.O.	COURT NO. 8	Order Dtd. 2024- 01-29	CRIMI NAL MISC	(Se at No- 6)
79	8747/ 2024	31.01.2 024	WP (C) - 26456/ 2023	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-4	(Se at No- 46)
80	8748/ 2024	31.01.2 024	WP (C) - 2597/2 022	A. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-6	(Se at No- 16)
81	8750/ 2024	31.01.2 024	WP (C) - 27153/ 2017	SAROJ KU. PARIDA	C.O.	COURT NO. 8	Order Dtd. 2024- 01-22	WRIT BRANC H-2	(Se at No- 9)
82	8751/ 2024	31.01.2 024	WP (C) - 2603/2 022	A. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-8	(Se at No- 43)
83	8752/ 2024	31.01.2 024	WP (C) - 11858/ 2021	SHARMISTHA SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-7	(Se at No- 5)
84	8754/ 2024	31.01.2 024	WP (C) - 8839/2 022	DR PURUSOTTAM CHULI	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-7	(Se at No- 5)
85	8755/ 2024	31.01.2 024	WP (C) - 7580/2 014	A.K. PANDA	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-1	(Se at No- 1)

86	8756/ 2024	31.01.2 024	WP (C) - 29479/ 2022	S. SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-6	(Se at No- 35)
87	8758/ 2024	31.01.2 024	WP (C) - 1140/2 024	H K DASH	C.O.	COURT NO. 8	Order Dtd. 2024- 01-24	WRIT BRANC H-2	(Se at No- 34)
88	8760/ 2024	31.01.2 024	WP (C) - 31747/ 2021	BANABIHARI RAY	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-1	(Se at No- 3)
89	8761/ 2024	31.01.2 024	WP (C) - 13421/ 2020	ABHISHEK PANDA	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-5	(Se at No- 32)
90	8762/ 2024	31.01.2 024	WP (C) - 19323/ 2022	BANABIHARI RAY	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-1	(Se at No- 31)
91	8764/ 2024	31.01.2 024	WPC (OA) - 1931/2 017	M R SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024- 01-29	OA Branc h	(Se at No- 1)
92	8766/ 2024	31.01.2 024	WP (C) - 23732/ 2022	OM P. PANDA	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-1	(Se at No- 1)
93	8767/ 2024	31.01.2 024	WP (C) - 23111/ 2019	M/S.PURUSOTTAM CHULI	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-5	(Se at No- 23)
94	8768/ 2024	31.01.2 024	WPC (OA) - 1932/2 017	M R SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024- 01-29	OA Branc h	(Se at No- 1)
95	8770/ 2024	31.01.2 024	WP (C) - 1076/2 024	S MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024- 01-29	WRIT BRANC H-1	(Se at No- 1)
96	8771/ 2024	31.01.2 024	WP (C) - 22248/ 2022	SARAT DASH	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-6	(Se at No- 24)
97	8772/ 2024	31.01.2 024	WP (C) - 11617/ 2021	A. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-4	(Se at No- 37)
98	8774/ 2024	31.01.2 024	WP (C) - 35051/ 2023	SURESH CHANDRA DASH	C.O.	COURT NO. 8	Order Dtd. 2024- 01-29	WRIT BRANC H-3	(Se at No-

									12)
99	8776/ 2024	31.01.2 024	WP (C) - 11617/ 2021	D.K. SAHU	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-4	(Se at No- 37)
10 0	8777/ 2024	31.01.2 024	CONTC- 201/20 24	BIKRAM BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024- 01-29		(Se at No- 37)
10 1	8778/ 2024	31.01.2 024	WP (C) - 1379/2 024	SK DASMOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2024- 01-29	WRIT BRANC H-4	(Se at No- 19)
10 2	8779/ 2024	31.01.2 024	WP (C) - 28011/ 2019	M/S.PURUSOTTAM CHULI	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-3	(Se at No- 11)
10 3	8781/ 2024	31.01.2 024	CONTC- 160/20 24	N. PRADHAN	C.O.	COURT NO. 8	Order Dtd. 2024- 01-29		(Se at No- 11)
10 4	8783/ 2024	31.01.2 024	WP (C) - 21532/ 2019	S. DAS	C.O.	COURT NO. 8	Order Dtd. 2024- 01-12	WRIT BRANC H-1	(Se at No- 1)
10 5	8784/ 2024	31.01.2 024	WP (C) - 39348/ 2023	P GAUDA	C.O.	COURT NO. 20	Order Dtd. 2024- 01-29	WRIT BRANC H-2	(Se at No- 6)
10 6	8785/ 2024	31.01.2 024	WA- 892/20 23	S. K. PAL	C.O.	COURT NO. 20	Order Dtd. 2024- 01-30	WRIT APPEA L	(Se at No- 4)
10 7	8786/ 2024	31.01.2 024	WP (C) - 22799/ 2019	SHARMISTHA SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024- 01-12	WRIT BRANC H-5	(Se at No- 21)
10 8	8788/ 2024	31.01.2 024	WA- 1464/2 023	NIRANJAN ROUT	C.O.	COURT NO. 20	Order Dtd. 2024- 01-29	WRIT APPEA L	(Se at No- 1)
10 9	8789/ 2024	31.01.2 024	CMP- 20/202 4	P NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024- 01-29	WRIT BRANC H-6	(Se at No- 54)
11 0	8790/ 2024	31.01.2 024	WP (C) - 25643/ 2019	A. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024- 01-12	WRIT BRANC H-8	(Se at No- 40)
11 1	8792/ 2024	31.01.2 024	WP (C) - 25858/ 2019	A. SAHOO	C.O.	COURT NO.	Order Dtd. 2024- 01-12	WRIT BRANC	(Se at

			2019			20		H-2	No-45)
11	8793/2024	31.01.2024	WP (C) - 14990/2023	DEBENDRA SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-01-29	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-107)
11	8794/2024	31.01.2024	WP (C) - 149/2024	M NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-29	WRIT BRANCH H-8	(Seat No-56)
11	8795/2024	31.01.2024	WP (C) - 22415/2019	M/S.SHARMISTHA SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-01-12	WRIT BRANCH H-2	(Seat No-34)
11	8796/2024	31.01.2024	WP (C) - 1199/2024	PITABAS NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-29	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-107)
11	8798/2024	31.01.2024	MACA-210/2011	J DEHURY	C.O.	COURT NO. 23	Order Dtd. 2023-01-30	MISC. APPEAL SEC.	(Seat No-6)
11	8799/2024	31.01.2024	WP (C) - 20679/2019	A.K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-01-12	WRIT BRANCH H-6	(Seat No-26)
11	8801/2024	31.01.2024	MACA-210/2011	BK MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2023-01-30	MISC. APPEAL SEC.	(Seat No-6)
11	8803/2024	31.01.2024	FAO-217/2021	PK SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-30	MISC. APPEAL SEC.	(Seat No-2)
12	8804/2024	31.01.2024	FAO-267/2023	SR OJHA	C.O.	COURT NO. 23	Order Dtd. 2024-01-29	MISC. APPEAL SEC.	(Seat No-5)
12	8810/2024	31.01.2024	BLAPL-147/2024	J KAMILA	C.O.	COURT NO. 23	Order Dtd. 2024-01-29		(Seat No-5)
12	8811/2024	31.01.2024	BLAPL-12785/2023	KC PNA	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	BAIL-2	(Seat No-10)

12	8812/2024	31.01.2024	BLAPL-11491/2023	J PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-01-30	BAIL-1	(Se at No-6)
12	8813/2024	31.01.2024	WP (C) - 20722/2019	M.R. ROUSTRAY	C.O.	COURT NO. 23	Order Dtd. 2024-01-12	WRIT BRANC H-7	(Se at No-18)
12	8814/2024	31.01.2024	BLAPL-7365/2023	P K PANI	C.O.	COURT NO. 23	Order Dtd. 2024-01-30	BAIL-2	(Se at No-12)
12	8815/2024	31.01.2024	WP (C) - 666/2024	DURGA PRASAD PATTNAIK	C.O.	COURT NO. 23	Order Dtd. 2024-01-29	WRIT BRANC H-5	(Se at No-47)
12	8816/2024	31.01.2024	WP (C) - 42449/2023	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-29	WRIT BRANC H-4	(Se at No-27)
12	8817/2024	31.01.2024	BLAPL-13998/2023	J PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-01-29	BAIL-2	(Se at No-10)
12	8818/2024	31.01.2024	WP (C) - 1229/2024	DURGA PRASAD PATTNAIK	C.O.	COURT NO. 23	Order Dtd. 2024-01-29	WRIT BRANC H-3	(Se at No-11)
13	8819/2024	31.01.2024	WP (C) - 21042/2019	M/S.SHARMISTHA SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-01-12	WRIT BRANC H-2	(Se at No-9)
13	8820/2024	31.01.2024	WPC (OA) - 1933/2017	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-29	OA Branc h	(Se at No-1)
13	8821/2024	31.01.2024	WP (C) - 8018/2021	PURUSOTTAM CHULI	C.O.	COURT NO. 23	Order Dtd. 2024-01-12	WRIT BRANC H-7	(Se at No-5)
13	8822/2024	31.01.2024	WPC (OA) - 1934/2017	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-29	OA Branc h	(Se at No-1)
13	8824/2024	31.01.2024	WP (C) - 9985/2021	S.SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2024-01-12	WRIT BRANC H-7	(Se at No-18)
13	8825/2024	31.01.2024	WP (C) - 39123/2023	TAPAN KUMAR MANDAL	C.O.	COURT NO. 23	Order Dtd. 2024-01-30	WRIT BRANC H-8	(Se at No-

									29)
136	8826/2024	31.01.2024	WPC(OA)-1949/2017	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-29	OA Branch	(Seat No-1)
137	8827/2024	31.01.2024	WPC(OA)-2031/2017	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-29	OA Branch	(Seat No-1)
138	8828/2024	31.01.2024	WP(C)-21490/2019	A.K.PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-01-12	WRIT BRANCH-8	(Seat No-40)
139	8830/2024	31.01.2024	WPC(OA)-2032/2017	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-29	OA Branch	(Seat No-1)
140	8831/2024	31.01.2024	WP(C)-2506/2022	U.CHHOTRAY	C.O.	COURT NO. 23	Order Dtd. 2024-01-12	WRIT BRANCH-6	(Seat No-16)
141	8832/2024	31.01.2024	WP(C)-6323/2021	SARAT KU. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-29	WRIT BRANCH-3	(Seat No-11)
142	8834/2024	31.01.2024	WP(C)-19102/2022	BANABIHARI RAY	C.O.	COURT NO. 23	Order Dtd. 2024-01-12	WRIT BRANCH-6	(Seat No-25)
143	8835/2024	31.01.2024	WP(C)-1403/2024	ASISH KUMAR RAY	C.O.	COURT NO. 23	Order Dtd. 2024-01-29	WRIT BRANCH-5	(Seat No-22)
144	8836/2024	31.01.2024	FAO-106/2023	NK ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-01-29	MISC. APPEAL SEC.	(Seat No-2)
145	8838/2024	31.01.2024	WP(C)-2510/2022	U.CHHOTRAY	C.O.	COURT NO. 23	Order Dtd. 2024-01-12	WRIT BRANCH-6	(Seat No-16)
146	8839/2024	31.01.2024	FAO-106/2023	K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-29	MISC. APPEAL SEC.	(Seat No-2)
147	8840/2024	31.01.2024	WP(C)-32485/2023	K. C. PANDA	C.O.	DR (J)	Order Dtd. 2024-05-15	WRIT BRANCH-6	(Seat No-25)
148	8841/2024	31.01.2024	WP(C)-27229/	A. SAHOO	C.O.	DR (J)	Order Dtd. 2024-01-12	WRIT BRANCH	(Seat

			2022					H-6	No-26)
14	8842/2024	31.01.2024	WP (C) - 31360/2023	SRINIBASH MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2023-10-05	WRIT BRANCH-2	(Serial No-8)
15	8843/2024	31.01.2024	WP (C) - 144/2024	AK MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-29	WRIT BRANCH-8	(Serial No-56)
15	8844/2024	31.01.2024	WP (C) - 15139/2023	B MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-30	WRIT BRANCH-1	(Serial No-4)
15	8845/2024	31.01.2024	WP (C) - 24759/2023	YASHOBANT DAS	C.O.	COURT NO. 23	Order Dtd. 2023-12-04	WRIT BRANCH-2	(Serial No-6)
15	8846/2024	31.01.2024	WP (C) - 15139/2023	G SUNDARAY	C.O.	COURT NO. 23	Order Dtd. 2024-01-30	WRIT BRANCH-1	(Serial No-4)
15	8847/2024	31.01.2024	WP (C) - 649/2024	SARAT KUMAR PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-01-29	WRIT BRANCH-5	(Serial No-47)
15	8848/2024	31.01.2024	WP (C) - 213/2024	S.K. SAMAL	C.O.	COURT NO. 1		WRIT BRANCH (DIVISION BENCH-3)	(Serial No-118)
15	8849/2024	31.01.2024	WP (C) - 19507/2023	SARADA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-29	WRIT BRANCH-5	(Serial No-21)
15	8850/2024	31.01.2024	WP (C) - 24762/2023	KN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-29	WRIT BRANCH-2	(Serial No-6)
15	8851/2024	31.01.2024	WP (C) - 268/2024	D. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-01-30	WRIT BRANCH-1	(Serial No-49)
15	8852/2024	31.01.2024	WP (C) - 142/2024	A. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-29	WRIT BRANCH-8	(Serial No-56)
16	8853/2024	31.01.2024	WP (C) - 879/20	S.K.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH	(Serial at

			24					H (DIVISION BENCH -1)	No- 103)
16 1	8854/ 2024	31.01.2 024	WP (C) - 140/20 24	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 9999- 12-31	WRIT BRANC H-8	(Se at No- 56)
16 2	8855/ 2024	31.01.2 024	WP (C) - 42542/ 2023	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024- 01-29	WRIT BRANC H-6	(Se at No- 25)
16 3	8856/ 2024	31.01.2 024	WP (C) - 876/20 24	S.K.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024- 01-30	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103)
16 4	8857/ 2024	31.01.2 024	WP (C) - 19180/ 2018	P K DASH	C.O.	COURT NO. 1	Order Dtd. 2024- 01-29	WRIT BRANC H-3	(Se at No- 11)
16 5	8858/ 2024	31.01.2 024	WP (C) - 19180/ 2018	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024- 01-29	WRIT BRANC H-3	(Se at No- 11)
16 6	8859/ 2024	31.01.2 024	WP (C) - 223/20 24	S.K.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024- 01-30	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119)
16 7	8860/ 2024	31.01.2 024	WP (C) - 10134/ 2020	G K NANDA	C.O.	COURT NO. 1	Order Dtd. 2024- 01-29	WRIT BRANC H-1	(Se at No- 3)
16 8	8861/ 2024	31.01.2 024	WP (C) - 250/20 24	S.K.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024- 01-30	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119)
16 9	8862/ 2024	31.01.2 024	WP (C) - 42387/ 2023	DEEPAK KUMAR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024- 01-30	WRIT BRANC H-3	(Se at No- 13)
17 0	8863/ 2024	31.01.2 024	WP (C) - 15442/ 2023	B K PATI	C.O.	COURT NO. 1	Order Dtd. 2024- 01-29	WRIT BRANC	(Se at

			2016					H-6	No-25)
17	8864/2024	31.01.2024	CONTC-7182/2023	PRASANNA KUMAR PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-29	CONTE MPT	(Se at No-4)
17	8866/2024	31.01.2024	WP (C) - 215/2024	S.K.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H (DIVISION BENCH -3)	(Se at No-119)
17	8867/2024	31.01.2024	BLAPL-11518/2023	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	BAIL-2	(Se at No-10)
17	8868/2024	31.01.2024	WP (C) - 194/2024	S.K.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H (DIVISION BENCH -3)	(Se at No-117)
17	8869/2024	31.01.2024	BLAPL-11518/2023	P PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	BAIL-2	(Se at No-10)
17	8870/2024	31.01.2024	BLAPL-3959/2023	H.S.PAIKARAY	C.O.	COURT NO. 17	Order Dtd. 2024-01-29	BAIL-2	(Se at No-12)
17	8871/2024	31.01.2024	WP (C) - 214/2024	S.K.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H (DIVISION BENCH -3)	(Se at No-119)
17	8872/2024	31.01.2024	BLAPL-11510/2023	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	BAIL-2	(Se at No-10)
17	8873/2024	31.01.2024	BLAPL-7049/2023	P.K.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-01-29	BAIL-1	(Se at No-6)
18	8874/2024	31.01.2024	WP (C) - 41497/2023	S K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-2	(Se at No-8)
18	8876/	31.01.2	BLAPL-	R.K.MALLICK	C.O.	COURT	Order Dtd. 2024-	BAIL-	(Se

1	2024	024	14007/ 2023			NO. 1	01-29	2	at No- 12)
18	8877/ 2024	31.01.2 024	WP (C) - 42275/ 2023	KAMALAKANT NATH	C.O.	COURT NO. 1	Order Dtd. 2024- 01-30	WRIT BRANC H-2	(Se at No- 9)
18	8878/ 2024	31.01.2 024	WP (C) - 1242/2 024	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024- 01-30	WRIT BRANC H-3	(Se at No- 11)
18	8879/ 2024	31.01.2 024	WP (C) - 42304/ 2023	D. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024- 01-30	WRIT BRANC H-3	(Se at No- 13)
18	8880/ 2024	31.01.2 024	WP (C) - 1319/2 024	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2024- 01-30	WRIT BRANC H-4	(Se at No- 19)
18	8881/ 2024	31.01.2 024	BLAPL- 14164/ 2023	S.R.PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2024- 01-29	BAIL- 1	(Se at No- 5)
18	8882/ 2024	31.01.2 024	WP (C) - 36706/ 2023	MR BARIK	C.O.	COURT NO. 1	Order Dtd. 2024- 01-30	WRIT BRANC H-5	(Se at No- 21)
18	8883/ 2024	31.01.2 024	WP (C) - 1171/2 024	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024- 01-30	WRIT BRANC H-2	(Se at No- 34)
18	8884/ 2024	31.01.2 024	BLAPL- 14175/ 2023	S.P.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024- 01-29	BAIL- 1	(Se at No- 5)
19	8885/ 2024	31.01.2 024	WP (C) - 1368/2 024	NK ROUT	C.O.	COURT NO. 1	Order Dtd. 2024- 01-30	WRIT BRANC H-4	(Se at No- 19)
19	8886/ 2024	31.01.2 024	WP (C) - 1189/2 024	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024- 01-30	WRIT BRANC H-2	(Se at No- 34)
19	8887/ 2024	31.01.2 024	BLAPL- 14183/ 2023	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2024- 01-29	BAIL- 1	(Se at No- 5)
19	8889/ 2024	31.01.2 024	WP (C) - 1348/2 024	RC MUDULI	C.O.	COURT NO. 1	Order Dtd. 2024- 01-30	WRIT BRANC H-4	(Se at No- 19)

19	8890/2024	31.01.2024	BLAPL-14280/2023	S.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-29	BAIL-2	(Se at No-11)
19	8891/2024	31.01.2024	WP (C) - 1504/2024	R CH ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH-6	(Se at No-26)
19	8892/2024	31.01.2024	WP (C) - 42359/2023	G. S. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH-3	(Se at No-13)
19	8893/2024	31.01.2024	WP (C) - 1321/2024	M NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH-4	(Se at No-19)
19	8894/2024	31.01.2024	BLAPL-3102/2023	K.C.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	BAIL-2	(Se at No-8)
19	8895/2024	31.01.2024	WP (C) - 196/2024	S.K. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-02-20	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-117)
20	8896/2024	31.01.2024	WP (C) - 1707/2024	B B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-30	WRIT BRANCH-8	(Se at No-39)
20	8897/2024	31.01.2024	WP (C) - 42576/2023	S. K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-29	WRIT BRANCH-6	(Se at No-25)
20	8898/2024	31.01.2024	WP (C) - 195/2024	S.K. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-02-20	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-117)
20	8899/2024	31.01.2024	BLAPL-11449/2023	B.SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	BAIL-1	(Se at No-6)
20	8900/2024	31.01.2024	WP (C) - 42571/2023	S. K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-29	WRIT BRANCH-6	(Se at No-25)
20	8901/2024	31.01.2024	WP (C) - 1611/2	SK PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-01-29	WRIT BRANCH	(Se at

			024			OLD		H-7	No-5)
20	8902/2024	31.01.2024	WP(C)-193/2024	S.K. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-02-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
20	8903/2024	31.01.2024	CRLA-1365/2023	PARTHA SARATHI DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	CRIMINAL APPEAL	(Seat No-9)
20	8904/2024	31.01.2024	WP(C)-191/2024	S.K. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-02-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
20	8905/2024	31.01.2024	WPCRL-1/2024	S.C.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
21	8906/2024	31.01.2024	WP(C)-4354/2015	PC DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-29	WRIT BRANCH H-7	(Seat No-15)
21	8907/2024	31.01.2024	WP(C)-1310/2024	S. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH H-4	(Seat No-19)
21	8908/2024	31.01.2024	WP(C)-36821/2022	A.K.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH H-1	(Seat No-3)
21	8909/2024	31.01.2024	WP(C)-139/2024	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-29	WRIT BRANCH H-8	(Seat No-56)
21	8910/2024	31.01.2024	WP(C)-4354/2015	MK RATH	C.O.	COURT NO. 1	Order Dtd. 2024-01-29	WRIT BRANCH H-7	(Seat No-15)
21	8911/2024	31.01.2024	WP(C)-36821/2022	GOPAL PRASAD JENA	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH H-1	(Seat No-3)
21	8912/	31.01.2024	CRLA-	B K MOHARANA	C.O.	COURT	Order Dtd. 2024-	CRIMI	(Se

6	2024	024	1167/2 023			NO. 1	01-30	NAL APPEA L	at No- 9)
21	8913/ 2024	31.01.2 024	WP (C) - 1227/2 024	S. K. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024- 01-29	WRIT BRANC H-3	(Se at No- 11)
21	8914/ 2024	31.01.2 024	WP (C) - 870/20 24	S.P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999- 12-31	WRIT BRANC H-7	(Se at No- 44)
21	8915/ 2024	31.01.2 024	WP (C) - 981/20 24	B. R. SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-29	WRIT BRANC H-8	(Se at No- 29)
22	8916/ 2024	31.01.2 024	CRLA- 1168/2 023	B K MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-30	CRIMI NAL APPEA L	(Se at No- 9)
22	8917/ 2024	31.01.2 024	WP (C) - 929/20 24	BIJAY KUMAR DALEI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-30	WRIT BRANC H-8	(Se at No- 29)
22	8918/ 2024	31.01.2 024	WP (C) - 1460/2 024	KIRTAN DANG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-30	WRIT BRANC H-5	(Se at No- 22)
22	8919/ 2024	31.01.2 024	CRLA- 13/202 4	M C MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024- 01-30	CRIMI NAL APPEA L	(Se at No- 10)
22	8920/ 2024	31.01.2 024	CRLA- 1158/2 023	B.K.MAHARANA	C.O.	COURT NO. 5	Order Dtd. 2024- 01-30	CRIMI NAL APPEA L	(Se at No- 9)
22	8922/ 2024	31.01.2 024	WP (C) - 940/20 24	SARAT KUMAR PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2024- 01-29	WRIT BRANC H-8	(Se at No- 29)
22	8923/ 2024	31.01.2 024	CRLMA- 449/20 23	L.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024- 01-29	BAIL- 2	(Se at No- 8)
22	8924/ 2024	31.01.2 024	WP (C) - 871/20 24	A. K. ROUL	C.O.	COURT NO. 23	Order Dtd. 2024- 05-15	WRIT BRANC H-7	(Se at No- 44)
22	8925/ 2024	31.01.2 024	WP (C) - 896/20 24	SARAT KUMAR PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024- 01-29	WRIT BRANC H-7	(Se at No- 44)

22	8926/2024	31.01.2024	WP (C) - 1952/2024	GANESH CHANDRA JENA	C.O.	COURT NO. 23	Order Dtd. 2024-01-30	WRIT BRANCH-2	(Serial No-6)
23	8927/2024	31.01.2024	WP (C) - 1583/2024	R. K. SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-01-30	WRIT BRANCH-6	(Serial No-26)
23	8928/2024	31.01.2024	WP (C) - 1392/2024	SK PAL	C.O.	COURT NO. 23	Order Dtd. 2024-01-29	WRIT BRANCH-4	(Serial No-19)
23	8929/2024	31.01.2024	WP (C) - 1508/2024	S. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-30	WRIT BRANCH-6	(Serial No-26)
23	8930/2024	31.01.2024	WP (C) - 1391/2024	S K PAL	C.O.	COURT NO. 23	Order Dtd. 2024-01-29	WRIT BRANCH-4	(Serial No-19)
23	8931/2024	31.01.2024	WP (C) - 1417/2024	P. K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-01-30	WRIT BRANCH-5	(Serial No-22)
23	8932/2024	31.01.2024	WP (C) - 1495/2024	L.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-30	WRIT BRANCH-5	(Serial No-22)
23	8933/2024	31.01.2024	WP (C) - 1394/2024	SK PAL	C.O.	COURT NO. 23	Order Dtd. 2024-01-29	WRIT BRANCH-4	(Serial No-19)
23	8934/2024	31.01.2024	WP (C) - 1396/2024	S. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-01-30	WRIT BRANCH-4	(Serial No-19)
23	8935/2024	31.01.2024	WP (C) - 1431/2024	B P TANGA	C.O.	COURT NO. 23	Order Dtd. 2024-01-29	WRIT BRANCH-5	(Serial No-22)
23	8936/2024	31.01.2024	WP (C) - 1462/2024	B.P. TANGA	C.O.	COURT NO. 16	Order Dtd. 2024-02-26	WRIT BRANCH-5	(Serial No-22)
24	8937/2024	31.01.2024	WP (C) - 1093/2024	B SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-01-29	WRIT BRANCH-1	(Serial No-1)
24	8938/2024	31.01.2024	WP (C) - 944/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2024-02-26	WRIT BRANCH-8	(Serial No-)

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24	8939/ 2024	31.01.2 024	WP (C) - 1373/2 024	M K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024- 01-29	WRIT BRANC H-4	(Se at No- 19)
24	8940/ 2024	31.01.2 024	WP (C) - 902/20 24	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2024- 02-26	WRIT BRANC H-8	(Se at No- 29)
24	8941/ 2024	31.01.2 024	WP (C) - 15155/ 2012	SR OJHA	C.O.	COURT NO. 20	Order Dtd. 2024- 01-29	WRIT BRANC H-8	(Se at No- 29)
24	8942/ 2024	31.01.2 024	WP (C) - 21064/ 2016	J. DEHURY	C.O.	COURT NO. 16	Order Dtd. 2023- 11-03	WRIT BRANC H-5	(Se at No- 20)
24	8943/ 2024	31.01.2 024	WP (C) - 1580/2 024	PK DAS	C.O.	COURT NO. 16	Order Dtd. 2024- 01-29	WRIT BRANC H-6	(Se at No- 26)
24	8944/ 2024	31.01.2 024	WP (C) - 1370/2 024	M K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024- 01-29	WRIT BRANC H-4	(Se at No- 19)
24	8945/ 2024	31.01.2 024	WP (C) - 486/20 23	B.K. PARDHI	C.O.	COURT NO. 10	Order Dtd. 2024- 01-29	WRIT BRANC H-3	(Se at No- 33)
24	8946/ 2024	31.01.2 024	WP (C) - 1505/2 024	D.SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024- 01-29	WRIT BRANC H-6	(Se at No- 26)
25	8947/ 2024	31.01.2 024	WP (C) - 1279/2 024	B BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024- 01-29	WRIT BRANC H-3	(Se at No- 11)
25	8948/ 2024	31.01.2 024	WP (C) - 1474/2 024	R.CH.ROUT	C.O.	COURT NO. 10	Order Dtd. 2024- 01-30	WRIT BRANC H-5	(Se at No- 22)
25	8949/ 2024	31.01.2 024	WP (C) - 1232/2 024	P BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024- 01-29	WRIT BRANC H-3	(Se at No- 11)
25	8950/ 2024	31.01.2 024	WP (C) - 1484/2 024	R.CH.ROUT	C.O.	COURT NO. 10	Order Dtd. 2024- 01-30	WRIT BRANC H-5	(Se at No- 22)
25	8951/ 2024	31.01.2 024	WP (C) - 1340/2	PK MOHANTY	C.O.	COURT NO.	Order Dtd. 2024- 01-29	WRIT BRANC	(Se at

			024			10		H-4	No-19)
25	8952/2024	31.01.2024	WP (C) - 1500/2024	R.CH.ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-01-30	WRIT BRANCH-5	(Se at No-22)
25	8953/2024	31.01.2024	WP (C) - 1124/2024	K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01-29	WRIT BRANCH-2	(Se at No-34)
25	8954/2024	31.01.2024	WP (C) - 22704/2016	S.K. RATH	C.O.	COURT NO. 8	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Se at No-7)
25	8955/2024	31.01.2024	WP (C) - 1019/2024	SK SINGH	C.O.	COURT NO. 8	Order Dtd. 2024-01-29	WRIT BRANCH-1	(Se at No-1)
25	8957/2024	31.01.2024	WP (C) - 1366/2024	N.K. ROUT	C.O.	COURT NO. 8	Order Dtd. 2024-01-30	WRIT BRANCH-4	(Se at No-19)
26	8958/2024	31.01.2024	WP (C) - 1613/2024	R.CH.ROUT	C.O.	COURT NO. 8	Order Dtd. 2024-01-30	WRIT BRANCH-7	(Se at No-5)
26	8960/2024	31.01.2024	WP (C) - 43042/2023	P BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-01-29	WRIT BRANCH-3	(Se at No-28)
26	8961/2024	31.01.2024	WP (C) - 1598/2024	R.CH.ROUT	C.O.	COURT NO. 8	Order Dtd. 2024-01-30	WRIT BRANCH-6	(Se at No-26)
26	8962/2024	31.01.2024	WP (C) - 1602/2024	R.CH.ROUT	C.O.	COURT NO. 8	Order Dtd. 2024-01-30	WRIT BRANCH-7	(Se at No-5)
26	8963/2024	31.01.2024	WP (C) - 1590/2024	R.CH.ROUT	C.O.	COURT NO. 8	Order Dtd. 2024-01-30	WRIT BRANCH-6	(Se at No-26)
26	8964/2024	31.01.2024	WP (C) - 1511/2024	R.CH.ROUT	C.O.	COURT NO. 8	Order Dtd. 2024-01-30	WRIT BRANCH-6	(Se at No-26)
26	8966/2024	31.01.2024	WP (C) - 1176/2024	M.R. ROUTRAY	C.O.	COURT NO. 8	Order Dtd. 2024-01-30	WRIT BRANCH-2	(Se at No-34)
26	8968/	31.01.2	ARBA-	B R SENAPATI	C.O.	COURT	Order Dtd. 2023-	M.J.C	(Se

7	2024	024	52/2018			NO. 8	12-22	.	at No-1)
268	8969/2024	31.01.2024	ARBA-52/2018	R K MANGARAJ	C.O.	COURT NO. 8	Order Dtd. 2023-12-22	M.J.C.	(Se at No-1)
269	8970/2024	31.01.2024	CRLREV - 133/2021	SARAT DASH	C.O.	COURT NO. 8	Order Dtd. 2024-01-29	CRIMINAL REVISION	(Se at No-4)
270	8971/2024	31.01.2024	CRLREV - 133/2021	SARAT DASH	C.O.	COURT NO. 8	Order Dtd. 2024-01-29	CRIMINAL REVISION	(Se at No-4)
271	8974/2024	31.01.2024	WP(C) - 1357/2024	B. DAS	C.O.	COURT NO. 8	Order Dtd. 2024-01-30	WRIT BRANCH-4	(Se at No-19)
272	8975/2024	31.01.2024	WP(C) - 1488/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 8	Order Dtd. 2024-01-30	WRIT BRANCH-5	(Se at No-22)
273	8976/2024	31.01.2024	WP(C) - 1489/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 8	Order Dtd. 2024-01-30	WRIT BRANCH-5	(Se at No-22)
274	8978/2024	31.01.2024	WP(C) - 1689/2024	P.K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-05-14	WRIT BRANCH-7	(Se at No-5)
275	8979/2024	31.01.2024	CMP-1475/2023	P.K. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-01-30	WRIT BRANCH-3	(Se at No-13)
276	8980/2024	31.01.2024	CMP-124/2023	L.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-04-08	WRIT BRANCH-6	(Se at No-16)
277	8982/2024	31.01.2024	CMP-1604/2023	ASHUTOSH MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-01-30	WRIT BRANCH-5	(Se at No-20)
278	8983/2024	31.01.2024	CMP-1439/2015	S MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-01-30	WRIT BRANCH-1	(Se at No-30)
279	8984/2024	31.01.2024	ABLAPL - 478/2024	S. CHOUDHURY	C.O.	COURT NO. 20	Order Dtd. 2024-01-29		(Se at No-30)

28	8985/2024	31.01.2024	CMP-1440/2015	S MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-01-30	WRIT BRANCH-1	(Serial No-30)
28	8987/2024	31.01.2024	CMP-802/2023	PRASANJIT BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-01-30	WRIT BRANCH-5	(Serial No-53)
28	8988/2024	31.01.2024	CRLREV-12/2024	P K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-01-29	CRIMINAL REVISION	(Serial No-3)
28	8989/2024	31.01.2024	WP (C)-2482/2021	BHARAT BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-01-29	WRIT BRANCH-4	(Serial No-38)
28	8994/2024	31.01.2024	WP (C)-42290/2023	RABI SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-01-30	WRIT BRANCH-2	(Serial No-9)
28	8995/2024	31.01.2024	WP (C)-14765/2014	Y. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-01-29	WRIT BRANCH-6	(Serial No-16)
28	8996/2024	31.01.2024	ABLAPL-14574/2023	S. CHOUDHURY	C.O.	COURT NO. 6	Order Dtd. 2024-01-30	BAIL-2	(Serial No-10)
28	8997/2024	31.01.2024	WP (C)-217/2024	P.BASTIA	C.O.	COURT NO. 6	Order Dtd. 2024-01-30	WRIT BRANCH-1	(Serial No-49)
28	8998/2024	31.01.2024	BLAPL-13956/2023	B. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-01-24	BAIL-2	(Serial No-10)
28	8999/2024	31.01.2024	BLAPL-14304/2023	B B MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-01-30	BAIL-1	(Serial No-4)
29	9000/2024	31.01.2024	BLAPL-13815/2023	GYANA RANJAN DHAL	C.O.	COURT NO. 6	Order Dtd. 2024-01-30	BAIL-1	(Serial No-6)
29	9002/2024	31.01.2024	BLAPL-14488/2023	MADAN DAS	C.O.	COURT NO. 3	Order Dtd. 2024-01-30	BAIL-2	(Serial No-9)
29	9003/2024	31.01.2024	BLAPL-13989/2023	J PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2024-01-30	BAIL-2	(Serial No-)

									10)
29	9004/ 2024	31.01.2 024	CONTC- 201/20 24	BIKRAM. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2024- 01-29		(Se at No- 10)
29	9005/ 2024	31.01.2 024	BLAPL- 11764/ 2023	P.K.JENA	C.O.	COURT NO. 3	Order Dtd. 2024- 01-30	BAIL- 1	(Se at No- 5)
29	9006/ 2024	31.01.2 024	BLAPL- 8820/2 022	H.K. PATRA	C.O.	COURT NO. 3	Order Dtd. 2024- 01-30	BAIL- 1	(Se at No- 6)
29	9007/ 2024	31.01.2 024	BLAPL- 14458/ 2023	P.K.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024- 01-30	BAIL- 2	(Se at No- 9)
29	9008/ 2024	31.01.2 024	WP (C) - 42489/ 2023	S. K. DAS	C.O.	COURT NO. 3	Order Dtd. 2024- 01-25	WRIT BRANC H-4	(Se at No- 27)
29	9009/ 2024	31.01.2 024	BLAPL- 14596/ 2023	SURYA NARAYAN MISHRA	C.O.	COURT NO. 3	Order Dtd. 2024- 01-30	BAIL- 1	(Se at No- 3)
29	9010/ 2024	31.01.2 024	BLAPL- 12482/ 2023	S. SAMAL	C.O.	COURT NO. 3	Order Dtd. 2024- 01-30	BAIL- 2	(Se at No- 7)
30	9011/ 2024	31.01.2 024	ABLAPL - 14570/ 2023	S. CHOUDHURY	C.O.	COURT NO. 3	Order Dtd. 2024- 01-30	BAIL- 2	(Se at No- 10)
30	9012/ 2024	31.01.2 024	BLAPL- 14589/ 2023	R.K. ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2024- 01-30	BAIL- 1	(Se at No- 3)
30	9014/ 2024	31.01.2 024	BLAPL- 14590/ 2023	R.K. ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2024- 01-30	BAIL- 1	(Se at No- 3)
30	9016/ 2024	31.01.2 024	BLAPL- 14591/ 2023	R.K. ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2024- 01-30	BAIL- 1	(Se at No- 3)
30	9017/ 2024	31.01.2 024	BLAPL- 11717/ 2023	M.R. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024- 01-30	BAIL- 1	(Se at No- 5)
30	9018/ 2024	31.01.2 024	BLAPL- 12404/ 2023	S. SAMAL	C.O.	COURT NO. 3	Order Dtd. 2024- 01-30	BAIL- 2	(Se at No- 2)

			2023						No-7)
306	9019/2024	31.01.2024	ABLAPL - 13073/2023	PRASANTA KUMAR DAS	C.O.	COURT NO. 3	Order Dtd. 2024-01-29	BAIL-2	(Se at No-8)
307	9020/2024	31.01.2024	ABLAPL - 14801/2023	B. DAS	C.O.	COURT NO. 3	Order Dtd. 2024-01-30	BAIL-1	(Se at No-6)
308	9021/2024	31.01.2024	ABLAPL - 14592/2023	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-01-30	BAIL-2	(Se at No-10)
309	9022/2024	31.01.2024	ABLAPL - 14571/2023	RAHUL SETHI	C.O.	COURT NO. 3	Order Dtd. 2024-01-30	BAIL-2	(Se at No-10)
310	9023/2024	31.01.2024	ABLAPL - 14511/2023	R. K. SARANGI	C.O.	COURT NO. 3	Order Dtd. 2024-01-29	BAIL-2	(Se at No-10)
311	9024/2024	31.01.2024	ABLAPL - 15498/2023	A. K. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	BAIL-2	(Se at No-8)
312	9025/2024	31.01.2024	ABLAPL - 13048/2023	PRASANTA KUMAR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	BAIL-2	(Se at No-8)
313	9026/2024	31.01.2024	ABLAPL - 14528/2023	JYOTI RANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	BAIL-2	(Se at No-10)
314	9027/2024	31.01.2024	ABLAPL - 14552/2023	M. N. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	BAIL-2	(Se at No-10)
315	9029/2024	31.01.2024	ABLAPL - 10971/2023	SAMIR BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-11-02	BAIL-2	(Se at No-10)
316	9030/2024	31.01.2024	ABLAPL - 10970/2023	SAMIR BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-11-02	BAIL-2	(Se at No-10)
317	9032/2024	31.01.2024	ABLAPL - 14887/2023	CHHABI RANA	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	BAIL-1	(Se at No-6)
31	9033/	31.01.2	ABLAPL	TUKUNA KUMAR	C.O.	COURT	Order Dtd. 2023-	BAIL-	(Se

8	2024	024	- 6779/2 023	MISHRA		NO. 11	10-31	1	at No- 6)
31 9	9034/ 2024	31.01.2 024	ABLAPL - 15196/ 2023	BIJAY KUMAR BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024- 01-30	BAIL- 1	(Se at No- 1)
32 0	9035/ 2024	31.01.2 024	ABLAPL - 13520/ 2023	R. K. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2023- 12-19	BAIL- 2	(Se at No- 11)
32 1	9036/ 2024	31.01.2 024	ABLAPL - 14577/ 2023	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024- 02-13	BAIL- 2	(Se at No- 10)
32 2	9037/ 2024	31.01.2 024	BLAPL- 11922/ 2023	S.MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024- 01-18	BAIL- 1	(Se at No- 4)
32 3	9038/ 2024	31.01.2 024	BLAPL- 14537/ 2023	L.MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024- 01-25	BAIL- 1	(Se at No- 3)
32 4	9039/ 2024	31.01.2 024	WP (C) - 14564/ 2023	M/S.TAPAN JYOTI PANI, S.R. PANDA , M/S.DIPTI RANJAN BHOKTA, A.ARFEE N, S.K.DASH	C.O.	COURT NO. 11	Order Dtd. 2024- 01-09	WRIT BRANC H-8	(Se at No- 29)
32 5	9040/ 2024	31.01.2 024	WP (C) - 1427/2 024	N.C.SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999- 12-31	WRIT BRANC H-5	(Se at No- 22)
32 6	9041/ 2024	31.01.2 024	WP (C) - 1649/2 024	B.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-30	WRIT BRANC H-7	(Se at No- 5)
32 7	9042/ 2024	31.01.2 024	WP (C) - 1588/2 024	H.K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-30	WRIT BRANC H-6	(Se at No- 26)
32 8	9043/ 2024	31.01.2 024	WP (C) - 1463/2 024	KIRTAN DANG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-30	WRIT BRANC H-5	(Se at No- 22)
32 9	9044/ 2024	31.01.2 024	WP (C) - 1376/2 024	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-30	WRIT BRANC H-4	(Se at No- 19)
33	9045/ 2024	31.01.2 024	WP (C) -	S.K. LENKA	C.O.	COURT	Order Dtd. 2024-	WRIT	(Se

0	2024	024	1485/2 024			NO. 2 OLD	01-30	BRANC H-5	at No- 22)
33 1	9046/ 2024	31.01.2 024	WP (C) - 1670/2 024	B.P. TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-30	WRIT BRANC H-7	(Se at No- 5)
33 2	9047/ 2024	31.01.2 024	WP (C) - 1675/2 024	B. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-30	WRIT BRANC H-7	(Se at No- 5)
33 3	9048/ 2024	31.01.2 024	WP (C) - 1692/2 024	B.P. TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-30	WRIT BRANC H-7	(Se at No- 5)
33 4	9049/ 2024	31.01.2 024	WP (C) - 1698/2 024	B.P. TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-30	WRIT BRANC H-7	(Se at No- 5)
33 5	9050/ 2024	31.01.2 024	ABLAPL - 10027/ 2023	D.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 09-26	BAIL- 2	(Se at No- 11)
33 6	9051/ 2024	31.01.2 024	ABLAPL - 10019/ 2023	D.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 09-26	BAIL- 2	(Se at No- 11)
33 7	9052/ 2024	31.01.2 024	WP (C) - 13753/ 2020	S.K. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999- 12-31	WRIT BRANC H-8	(Se at No- 41)
33 8	9053/ 2024	31.01.2 024	WP (C) - 15128/ 2022	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999- 12-31	WRIT BRANC H-1	(Se at No- 30)
33 9	9054/ 2024	31.01.2 024	WP (C) - 554/20 24	P.K. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-17	WRIT BRANC H-4	(Se at No- 52)
34 0	9055/ 2024	31.01.2 024	WP (C) - 1324/2 024	P.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-29	WRIT BRANC H-4	(Se at No- 19)
34 1	9056/ 2024	31.01.2 024	WP (C) - 1169/2 024	M.R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-29	WRIT BRANC H-2	(Se at No- 34)
34 2	9057/ 2024	31.01.2 024	WP (C) - 39203/ 2023	BADRINARAYAN PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-30	WRIT BRANC H-1	(Se at No- 31)

34	9058/2024	31.01.2024	BLAPL-13507/2023	J. KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-30	BAIL-1	(Se at No-2)
34	9060/2024	31.01.2024	CMP-1561/2023	AJIT CHANDRA MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024-01-30	WRIT BRANC H-4	(Se at No-19)
34	9061/2024	31.01.2024	CMP-1472/2023	P K MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-01-30	WRIT BRANC H-3	(Se at No-13)
34	9062/2024	31.01.2024	CMP-1472/2023	SANTOSH KU. JENA	C.O.	COURT NO. 20	Order Dtd. 2024-01-30	WRIT BRANC H-3	(Se at No-13)
34	9063/2024	31.01.2024	WP (C) - 1743/2024	P L MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-01-30	WRIT BRANC H-8	(Se at No-39)
34	9065/2024	31.01.2024	WP (C) - 1592/2024	B.B.MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-01-30	WRIT BRANC H (DIVISION BENCH -2)	(Se at No-111)
34	9066/2024	31.01.2024	WP (C) - 1543/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 20	Order Dtd. 2024-01-30	WRIT BRANC H-6	(Se at No-26)
35	9067/2024	31.01.2024	WP (C) - 1483/2024	P.K. PAL	C.O.	COURT NO. 20	Order Dtd. 2024-01-30	WRIT BRANC H (DIVISION BENCH -2)	(Se at No-110)
35	9068/2024	31.01.2024	WP (C) - 1470/2024	BIBHUTI BHUSHAN ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-01-30	WRIT BRANC H (DIVISION BENCH -2)	(Se at No-110)
35	9069/2024	31.01.2024	WP (C) - 1551/2024	BIJAYA KUMAR ROUTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-01-30	WRIT BRANC H (DIVISION BENCH -2)	(Se at No-111)

35	9070/ 2024	31.01.2 024	WP (C) - 1539/2 024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 20	Order Dtd. 2024- 01-30	WRIT BRANC H-6	(Se at No- 26)
35	9071/ 2024	31.01.2 024	WP (C) - 1535/2 024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 20	Order Dtd. 2024- 01-30	WRIT BRANC H-6	(Se at No- 26)
35	9072/ 2024	31.01.2 024	WP (C) - 1531/2 024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 20	Order Dtd. 2024- 01-30	WRIT BRANC H-6	(Se at No- 26)
35	9073/ 2024	31.01.2 024	WP (C) - 1644/2 024	S.C. DAS	C.O.	COURT NO. 20	Order Dtd. 2024- 01-30	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
35	9074/ 2024	31.01.2 024	WP (C) - 1527/2 024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 20	Order Dtd. 2024- 01-30	WRIT BRANC H-6	(Se at No- 26)
35	9075/ 2024	31.01.2 024	WP (C) - 1640/2 024	S.C. DAS	C.O.	COURT NO. 20	Order Dtd. 2024- 01-30	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
35	9076/ 2024	31.01.2 024	WP (C) - 1639/2 024	S.C.BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024- 01-30	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
36	9077/ 2024	31.01.2 024	WP (C) - 1636/2 024	S.C. DAS	C.O.	COURT NO. 20	Order Dtd. 2024- 01-30	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
36	9078/ 2024	31.01.2 024	WP (C) - 1980/2 024	S.BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024- 01-31	WRIT BRANC H-2	(Se at No- 6)
36	9079/ 2024	31.01.2 024	WP (C) - 1389/2 024	T.K.NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024- 01-30	WRIT BRANC H (DIVI SION)	(Se at No- 109)

								BENCH -2)	
36 3	9080/ 2024	31.01.2 024	WP (C) - 1523/2 024	S K SAHU	C.O.	COURT NO. 20	Order Dtd. 2024- 01-30	WRIT BRANC H-6	(Se at No- 26)
36 4	9081/ 2024	31.01.2 024	CRLREV - 526/20 23	B. DAS	C.O.	COURT NO. 6	Order Dtd. 9999- 12-31	CRIMI NAL REVIS ION	(Se at No- 5)
36 5	9082/ 2024	31.01.2 024	WP (C) - 1506/2 024	LAMBODAR PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2024- 01-30	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
36 6	9083/ 2024	31.01.2 024	WP (C) - 1501/2 024	LAMBODAR PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2024- 01-30	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
36 7	9084/ 2024	31.01.2 024	WP (C) - 1498/2 024	LAMBODAR PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2024- 01-30	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
36 8	9085/ 2024	31.01.2 024	WP (C) - 1493/2 024	LAMBODAR PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2024- 01-30	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
36 9	9086/ 2024	31.01.2 024	WP (C) - 1490/2 024	LAMBODAR PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2024- 01-30	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
37 0	9087/ 2024	31.01.2 024	BLAPL- 13941/ 2023	K C PANDA	C.O.	COURT NO. 17	Order Dtd. 2024- 01-31	BAIL- 2	(Se at No- 10)
37 1	9088/ 2024	31.01.2 024	WP (C) - 1795/2 024	K.N. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024- 01-30	WRIT BRANC H (DIVI	(Se at No- 113

								SION BENCH -2))
37 2	9089/ 2024	31.01.2 024	WP (C) - 1515/2 024	S K SAHU	C.O.	COURT NO. 17	Order Dtd. 2024- 01-30	WRIT BRANC H-6	(Se at No- 26)
37 3	9090/ 2024	31.01.2 024	WP (C) - 1520/2 024	S K SAHU	C.O.	COURT NO. 17	Order Dtd. 2024- 01-30	WRIT BRANC H-6	(Se at No- 26)
37 4	9091/ 2024	31.01.2 024	WP (C) - 1735/2 024	D.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024- 01-30	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113)
37 5	9092/ 2024	31.01.2 024	WP (C) - 1548/2 024	S K SAHU	C.O.	COURT NO. 17	Order Dtd. 2024- 01-30	WRIT BRANC H-6	(Se at No- 26)
37 6	9093/ 2024	31.01.2 024	WP (C) - 1731/2 024	D.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024- 01-30	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113)
37 7	9095/ 2024	31.01.2 024	WP (C) - 19795/ 2016	S K BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024- 01-30	WRIT BRANC H-2	(Se at No- 9)
37 8	9096/ 2024	31.01.2 024	WP (C) - 12222/ 2022	S B UDGATA	C.O.	COURT NO. 20	Order Dtd. 2024- 01-30	WRIT BRANC H-5	(Se at No- 22)
37 9	9097/ 2024	31.01.2 024	WP (C) - 1383/2 024	C R KAR	C.O.	COURT NO. 20	Order Dtd. 2024- 01-30	WRIT BRANC H-4	(Se at No- 19)
38 0	9098/ 2024	31.01.2 024	WP (C) - 1913/2 024	SANJAYA KU. SAHU	C.O.	COURT NO. 20	Order Dtd. 2024- 01-30	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
38 1	9107/ 2024	31.01.2 024	WP (C) - 1868/2 024	M.M. NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 02-21	WRIT BRANC H (DIVI	(Se at No- 114

								SION BENCH -2))
38 2	9108/ 2024	31.01.2 024	WP (C) - 25217/ 2017	M. JATI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2017- 12-06	WRIT BRANC H-3	(Se at No- 11)
38 3	9109/ 2024	31.01.2 024	WP (C) - 28049/ 2019	M. JATI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 01-30	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 102)
38 4	9110/ 2024	31.01.2 024	WP (C) - 28051/ 2019	M. JATI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 01-30	WRIT BRANC H-3	(Se at No- 11)
38 5	9111/ 2024	31.01.2 024	WP (C) - 28054/ 2019	M. JATI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 01-30	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 102)
38 6	9112/ 2024	31.01.2 024	WP (C) - 28055/ 2019	M. JATI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 01-30	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 102)
38 7	9113/ 2024	31.01.2 024	WP (C) - 956/20 15	M.K.MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 01-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
38 8	9114/ 2024	31.01.2 024	WP (C) - 13033/ 2019	J. SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 01-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
38 9	9115/ 2024	31.01.2 024	WP (C) - 1871/2 024	M M NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 01-30	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)

39	9116/2024	31.01.2024	CONTC-3979/2023	G.SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-25	CONTE MPT	(Se at No-2)
39	9117/2024	31.01.2024	WP (C) - 1907/2024	KANTHAMANI SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-30	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-115)
39	9118/2024	31.01.2024	WP (C) - 1907/2024	M R MALLA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-30	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-115)
39	9119/2024	31.01.2024	AHO-6/1991	ASHOK KU. RANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-29		(Se at No-115)
39	9122/2024	31.01.2024	CRLMC-4610/2023	R K MOHABHOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-30		(Se at No-115)
39	9123/2024	31.01.2024	CRLMC-4408/2023	B P TANGA	C.O.	COURT NO. 15	Order Dtd. 2024-01-30	CRIMINAL MISC	(Se at No-4)
39	9124/2024	31.01.2024	CRLMC-114/2024	DEBI PRASAD MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-01-30		(Se at No-4)
39	9125/2024	31.01.2024	CRLMC-4474/2023	C R KAR	C.O.	COURT NO. 15	Order Dtd. 2024-01-30	CRIMINAL MISC	(Se at No-4)
39	9126/2024	31.01.2024	RSA-89/2003	S CH SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	SECOND APPEAL	(Se at No-4)
39	9131/2024	31.01.2024	WP (C) - 818/2024	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-01-29	WRIT BRANCH-7	(Se at No-44)
40	9132/2024	31.01.2024	WP (C) - 816/2024	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-01-29	WRIT BRANCH-7	(Se at No-44)

40	9133/ 2024	31.01.2 024	WP (C) - 847/20 24	N.K.ROUT	C.O.	COURT NO. 10	Order Dtd. 2024- 02-20	WRIT BRANC H-7	(Se at No- 44)
40	9134/ 2024	31.01.2 024	WP (C) - 3599/2 023	R.R. DAS	C.O.	COURT NO. 10	Order Dtd. 2023- 11-08	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108)
40	9135/ 2024	31.01.2 024	SA- 253/19 98	P K PATRA	C.O.	COURT NO. 21	Order Dtd. 2024- 01-25	SECON D APPEA L	(Se at No- 3)
40	9136/ 2024	31.01.2 024	CRLA- 828/20 23	B.C. PARIJA	C.O.	COURT NO. 23	Order Dtd. 2024- 02-26	CRIMI NAL APPEA L	(Se at No- 9)
40	9137/ 2024	31.01.2 024	BLAPL- 13675/ 2023	GANESH SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024- 01-29	BAIL- 2	(Se at No- 7)
40	9138/ 2024	31.01.2 024	WP (C) - 532/20 24	Y. DAS	C.O.	COURT NO. 10	Order Dtd. 2024- 02-15	WRIT BRANC H-4	(Se at No- 52)
40	9139/ 2024	31.01.2 024	WP (C) - 13648/ 2022	J.R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024- 01-24	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
40	9141/ 2024	31.01.2 024	WP (C) - 13648/ 2022	JYOTI RANJAN SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024- 01-24	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
40	9142/ 2024	31.01.2 024	WP (C) - 13648/ 2022	JYOTI RANJAN SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024- 01-24	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
41	8646/ 2024	31.01.2 024	WP (C) - 13648/ 2022	PANKAJ MEHER	GENE RAL		Order Dtd. 2024- 01-24	WRIT BRANC H (DIVI SION	(Se at No- 120)

								BENCH-3)	
41	8649/2024	31.01.2024	BLAPL-91/2024	BASUDEV BARIK	GENERAL		Order Dtd. 2024-01-29		(Seat No-120)
41	8650/2024	31.01.2024	BLAPL-14642/2023	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-01-30	BAIL-2	(Seat No-8)
41	8651/2024	31.01.2024	BLAPL-14643/2023	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-01-30	BAIL-2	(Seat No-8)
41	8654/2024	31.01.2024	TRP (C) - 182/2023	TANMAYA KUMAR MOHANTY	GENERAL		Order Dtd. 2024-01-30	M.J.C .	(Seat No-6)
41	8745/2024	31.01.2024	WA-3050/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-02	WRIT APPEAL	(Seat No-5)
41	8749/2024	31.01.2024	WA-3070/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-02	WRIT APPEAL	(Seat No-5)
41	8753/2024	31.01.2024	WA-3076/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-02	WRIT APPEAL	(Seat No-5)
41	8757/2024	31.01.2024	WA-3080/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-03	WRIT APPEAL	(Seat No-5)
41	8780/2024	31.01.2024	WA-3077/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-03	WRIT APPEAL	(Seat No-5)
42	8806/2024	31.01.2024	WA-526/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-03	WRIT APPEAL	(Seat No-6)
42	8807/2024	31.01.2024	WP (C) - 1494/2024	BIJAYA KUMAR NAYAK (3)	GENERAL		Order Dtd. 2024-01-30	WRIT BRANCH-5	(Seat No-22)
42	8808/2024	31.01.2024	WP (C) - 27703/2021	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-04-13	WRIT BRANCH-4	(Seat No-27)

42	8809/2024	31.01.2024	WP (C) - 1017/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-04-12	WRIT BRANCH-1	(Serial No-4)
42	8823/2024	31.01.2024	WA-1/2024	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-09		(Serial No-4)
42	8956/2024	31.01.2024	WP (C) - 36397/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-10	WRIT BRANCH-1	(Serial No-3)
42	8959/2024	31.01.2024	WP (C) - 23169/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-18	WRIT BRANCH-8	(Serial No-56)
42	8967/2024	31.01.2024	WPC (OAC) - 200/2015	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-07-29	OA Branch	(Serial No-1)
42	8972/2024	31.01.2024	WPC (OAC) - 2001/2018	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-09-20	OA Branch	(Serial No-1)
42	8973/2024	31.01.2024	WP (C) - 637/2020	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2020-01-16	WRIT BRANCH-6	(Serial No-36)
43	8977/2024	31.01.2024	WP (C) - 639/2020	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2020-01-16	WRIT BRANCH-6	(Serial No-36)
43	8986/2024	31.01.2024	WP (C) - 40081/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-18	WRIT BRANCH-3	(Serial No-12)
43	8993/2024	31.01.2024	WP (C) - 25838/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-08-21	WRIT BRANCH-5	(Serial No-32)
43	9001/2024	31.01.2024	WP (C) - 18019/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-06-06	WRIT BRANCH-4	(Serial No-19)
43	9015/2024	31.01.2024	ABLAPL - 6315/2018	RANJAN KUMAR SARANGI	GENERAL		Order Dtd. 2018-06-27		(Serial No-19)
43	9028/2024	31.01.2024	WA-242/2016	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-10-11	WRIT APPEAL	(Serial No-)

									3)
43	9031/ 2024	31.01.2 024	BLAPL- 12240/ 2023	BHAKTA BHUSAN BARIK	GENE RAL		Order Dtd. 2024- 01-31	BAIL- 2	(Se at No- 8)
43	9059/ 2024	31.01.2 024	CONTC- 10122/ 2023	B.N.MAHAPATRA	GENE RAL		Order Dtd. 2024- 01-25	CONTE MPT	(Se at No- 7)
43	9094/ 2024	31.01.2 024	BLAPL- 14281/ 2023	GURUPRASAD BEHERA	GENE RAL		Order Dtd. 2024- 01-31	BAIL- 2	(Se at No- 11)
43	9120/ 2024	31.01.2 024	WP (C) - 30191/ 2021	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023- 09-04	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
44	9128/ 2024	31.01.2 024	WPC (OA C) - 2430/2 015	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2022- 01-19	OA Branc h	(Se at No- 1)
44	9129/ 2024	31.01.2 024	ABLAPL - 14821/ 2023	LAXMIDHAR MAHAPATRA	GENE RAL		Order Dtd. 2024- 01-31	BAIL- 1	(Se at No- 6)
44	9140/ 2024	31.01.2 024	ABLAPL - 624/20 24	BADAL KUMAR BEHERA	GENE RAL		Order Dtd. 2024- 01-31		(Se at No- 6)
44	8647/ 2024	31.01.2 024	WA- 533/20 23	G C SWAIN	GENE RAL		Order Dtd. 2024- 01-18	WRIT APPEA L	(Se at No- 6)
44	8648/ 2024	31.01.2 024	RFA- 100/20 06	P K MISHRA	GENE RAL		Misc.case		(Se at No- 6)
44	8652/ 2024	31.01.2 024	CONTR- 87/200 3	S NAYAK	GENE RAL		Order Dtd. 2018- 04- 12Petition,Annex ure,	CONTE MPT	(Se at No- 1)
44	8653/ 2024	31.01.2 024	CONTC (CPC) - 162/20 14	B K PANDA	GENE RAL		Order Dtd. 2021- 12-11	OA Branc h	(Se at No- 1)
44	8655/ 2024	31.01.2 024	WP (C) - 30487/ 2023	P C DAS	GENE RAL		Order Dtd. 2023- 10- 05Petition,Misc.	WRIT BRANC H-8	(Se at No- 8)

							case,		40)
44	8656/ 2024	31.01.2 024	WP (C) - 26673/ 2021	R K BARIK	GENE RAL		Entire Order	WRIT BRANC H-5	(Se at No- 22)
44	8657/ 2024	31.01.2 024	WP (C) - 6359/2 018	M MOHANTY	GENE RAL		Order Dtd. 2024- 01-10	WRIT BRANC H-1	(Se at No- 31)
45	8658/ 2024	31.01.2 024	WP (C) - 292/20 24	D SAMAL	GENE RAL		Order Dtd. 2024- 01-16	WRIT BRANC H-1	(Se at No- 49)
45	8659/ 2024	31.01.2 024	WP (C) - 31223/ 2023	T BAG	GENE RAL		Order Dtd. 2024- 01-19	WRIT BRANC H-1	(Se at No- 49)
45	8660/ 2024	31.01.2 024	WP (C) - 24381/ 2023	K MOHANTY	GENE RAL		Order Dtd. 2023- 08-24	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
45	8661/ 2024	31.01.2 024	WP (C) - 42187/ 2023	P C PARIDA	GENE RAL		Order Dtd. 2024- 01-10	WRIT BRANC H-1	(Se at No- 3)
45	8662/ 2024	31.01.2 024	WP (C) - 29931/ 2023	P K MALLICK	GENE RAL		Order Dtd. 2023- 10-10	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
45	8663/ 2024	31.01.2 024	OJC- 17538/ 1998	P K BEHERA	GENE RAL		Order Dtd. 2021- 04-20	WRIT BRANC H (DIVI SION BENCH)	(Se at No- 106)
45	8678/ 2024	31.01.2 024	OJC- 7116/1 998	Y DASH	GENE RAL		Order Dtd. 1998- 06-23		(Se at No- 106)
45	8700/ 2024	31.01.2 024	CRLMP- 750/20 22	K K MOHANTY	GENE RAL		Affidavit	WRIT BRANC H-8	(Se at No- 29)
45	8705/ 2024	31.01.2 024	WP (C) -	N ROUT	GENE		Entire Order	WRIT	(Se

8	2024	024	929/2021		RAL			BRANCH-1	at No-1)
459	8713/2024	31.01.2024	CMP-1609/2018	M MOHANTY	GENERAL		Entire Order	WRIT BRANCH-3	(Se at No-11)
460	8729/2024	31.01.2024	MATA-353/2023	H S PAIKRAY	GENERAL		Decree	FIRST APPEAL	(Se at No-4)
461	8734/2024	31.01.2024	RSA-31/2016	L ACHARI	GENERAL		Order Dtd. 2024-01-16	SECOND APPEAL	(Se at No-6)
462	8759/2024	31.01.2024	RSA-17/2021	B K DAS	GENERAL		Order Dtd. 2024-01-16	SECOND APPEAL	(Se at No-1)
463	8763/2024	31.01.2024	BLAPL-12629/2023	SRINIBAS MOHANTY	GENERAL		Order Dtd. 2024-01-22	BAIL-1	(Se at No-6)
464	8765/2024	31.01.2024	RSA-346/2011	M BARAL	GENERAL		Entire Order	SECOND APPEAL	(Se at No-2)
465	8769/2024	31.01.2024	SA-373/1998	N R PANDA	GENERAL		Order Dtd. 2024-01-24	SECOND APPEAL	(Se at No-4)
466	8773/2024	31.01.2024	SA-333/1990	NR PANDA	GENERAL		Order Dtd. 2024-01-19	SECOND APPEAL	(Se at No-4)
467	8775/2024	31.01.2024	WP (C) - 26730/2023	R K SARANGI	GENERAL		Order Dtd. 2024-01-08	WRIT BRANCH-8	(Se at No-42)
468	8782/2024	31.01.2024	WP (C) - 11629/2021	S MOHARANA	GENERAL		Entire Order	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-110)
469	8787/2024	31.01.2024	CONTC-1559/2018	L K NAYAK	GENERAL		Order Dtd. 2024-01-08	CONTEMPT	(Se at No-5)
47	8791/	31.01.2	WP (C) -	S S BISWAL	GENE		Order Dtd. 2024-	WRIT	(Se

0	2024	024	7925/2018		RAL		01-24	BRANCH (DIVISION BENCH-2)	at No-116)
471	8797/2024	31.01.2024	WP (C) - 10563/2021	R K MOHANTY	GENERAL		Order Dtd. 2022-09-14	WRIT BRANCH-6	(Seat No-35)
472	8800/2024	31.01.2024	WPC (OA C) - 3781/2014	R MOHANTY	GENERAL		Order Dtd. 2022-08-24	OA Branch	(Seat No-1)
473	8802/2024	31.01.2024	BLAPL-14577/2023	A P SAHOO	GENERAL		PetitionAnnexure ,	BAIL-1	(Seat No-3)
474	8805/2024	31.01.2024	WP (C) - 28783/2023	N ROUT	GENERAL		Order Dtd. 2023-09-12	WRIT BRANCH-5	(Seat No-47)
475	8829/2024	31.01.2024	LAA-31/2021	S K BISWAL	GENERAL		Order Dtd. 2024-01-17	FIRST APPEAL	(Seat No-6)
476	8833/2024	31.01.2024	CRLMC-552/2008	A DAS	GENERAL		Order Dtd. 2008-04-21Petition, Annexure, Entire Document,		(Seat No-6)
477	8837/2024	31.01.2024	LAA-9/2017	S K BISWAL	GENERAL		Order Dtd. 2023-02-06	FIRST APPEAL	(Seat No-4)
478	8865/2024	31.01.2024	WP (C) - 20599/2023	B B MALLICK	GENERAL		Order Dtd. 2024-01-08	WRIT BRANCH-3	(Seat No-13)
479	8875/2024	31.01.2024	BLAPL-13785/2023	H.N.MOHAPATRA	GENERAL		Order Dtd. 2024-01-29	BAIL-1	(Seat No-1)
480	8888/2024	31.01.2024	WP (C) - 37176/2023	S. R. PATTHAIK	GENERAL		Order Dtd. 2024-01-25	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
481	8921/2024	31.01.2024	WP (C) - 42375/	B R SENAPATI	GENERAL		Order Dtd. 2024-01-17	WRIT BRANCH	(Seat at

			2023					H (DIVISION BENCH -1)	No-107)
48	8965/ 2 2024	31.01.2 024	WA- 1586/2 023	P. K. ROUTRAY	GENE RAL		Order Dtd. 2023- 10-17Judgement Dtd. 2023-10-17,	WRIT APPEA L	(Se at No- 7)
48	8981/ 3 2024	31.01.2 024	WP(C) - 8997/2 003	P K DAS	GENE RAL		Order Dtd. 2012- 01-25		(Se at No- 7)
48	8990/ 4 2024	31.01.2 024	OJC- 785/19 83	B P TANGA	GENE RAL		Order Dtd. 1990- 01-24		(Se at No- 7)
48	8991/ 5 2024	31.01.2 024	ABLAPL - 14280/ 2023	D K JENA	GENE RAL		Order Dtd. 2024- 01-16	BAIL- 2	(Se at No- 8)
48	9013/ 6 2024	31.01.2 024	ABLAPL - 14584/ 2023	MANAS RANJAN SAHOO	GENE RAL		Order Dtd. 2024- 01-30	BAIL- 2	(Se at No- 10)
48	9064/ 7 2024	31.01.2 024	WA- 167/20 18	BALARAM SINGH	GENE RAL		Order Dtd. 9999- 12-31	WRIT APPEA L	(Se at No- 6)
48	9099/ 8 2024	31.01.2 024	RFA- 196/20 08	B K PANDA	GENE RAL		Decree	FIRST APPEA L	(Se at No- 5)
48	9100/ 9 2024	31.01.2 024	RFA- 196/20 08	B K PANDA	GENE RAL		Decree	FIRST APPEA L	(Se at No- 5)
49	9101/ 0 2024	31.01.2 024	RFA- 197/20 08	B K PANDA	GENE RAL		Decree	FIRST APPEA L	(Se at No- 5)
49	9102/ 1 2024	31.01.2 024	RFA- 197/20 08	B K PANDA	GENE RAL		Decree	FIRST APPEA L	(Se at No- 5)
49	9103/ 2 2024	31.01.2 024	WP(C) - 21635/ 2011	B.R. MISHRA	GENE RAL		Order Dtd. 2011- 11-28	WRIT BRANC H-7	(Se at No- 18)
49	9104/ 3 2024	31.01.2 024	BLAPL- 3607/2	N. DAS	GENE RAL		Order Dtd. 2023- 11-29	BAIL- 1	(Se at

			023						No-6)
494	9105/2024	31.01.2024	ABLAPL - 3936/2021	A.K.MOHANTY	GENERAL		Order Dtd. 2021-04-05Petition,Annexure,Entire Order,Final Order,	CRIMINAL MISC	(Se at No-3)
495	9106/2024	31.01.2024	ABLAPL - 3984/2021	A.K. MANSINGH	GENERAL		Order Dtd. 2022-07-04Petition,Annexure,Entire Order,Final Order,	CRIMINAL MISC	(Se at No-3)
496	9121/2024	31.01.2024	WP(C) - 21216/2019	N DAS	GENERAL		Order Dtd. 2024-01-22	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-114)
497	9127/2024	31.01.2024	WP(C) - 7937/2017	J P KAR	GENERAL		Order Dtd. 2017-08-28		(Se at No-114)
498	9130/2024	31.01.2024	BLAPL-11812/2023	U KUMAR	GENERAL		Order Dtd. 2023-10-18	BAIL-2	(Se at No-11)

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